

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

141(ND)/ 2016

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

**NAME OF THE COMPANY: Ram Bihari Kaushik Vs. Dadhikar Hotels Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

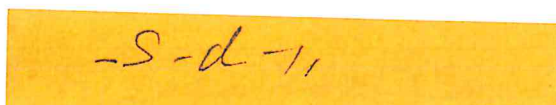
For the Petitioner: Ms. Srujana Suman Mund, Advocate

For the Respondent: Counsel for the Respondent

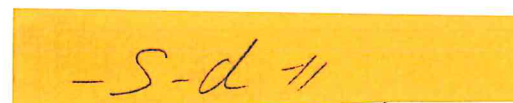
ORDER

Ld. Counsels of both the parties submit that talks of compromise are still in process. Last opportunity granted.

To come up on 27th February, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**